

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 10  
CP No. (IB)- 27/122/JPR/2024  
Under Section 122 of IBC, 2016

**In the matter of:**

**Subhash Chandra Mishra**

**.... Personal Guarantor/Debtor**

**Versus**

**SBI & Ors.**

**...Respondents**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 05.07.2024.

Therefore, the matter is reposted to 07.08.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

July 05, 2024